- a) whether the Government has formulated any policy for completing the old infrastructure projects in the country; and
- b) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI JAYANT SINHA)

Yes Madam. With an objective to create an institutional mechanism for fast (a) & (b): tracking of stalled investment projects, a cell in the nature of Project Monitoring Group (PMG) had been set up in June, 2013 for both public and private sector projects with anticipated investments of Rs. 1000 crore or more or projects of strategic importance. The Group pursues such projects with issues as uploaded on its Web Portal by the project proponents/Ministries/Departments of the Centre and State Governments so that the issues causing delay in implementation of the projects are speedily resolved. The project proponents during the course of implementation of their projects can upload various issues concerning delay including grant of clearances relating to Central Ministries, State Governments or Local Authorities on the PMG portal. Once a Project and its issues are accepted for consideration by the PMG, tripartite meetings are convened with the concerned Authorities and Project Proponents to discuss and resolve the issues. The PMG does not clear any project on its own but follows up with the concerned Authorities for speedy resolution/decision on various issues including grant of clearances within the underlying policy framework. As on 29.02.2016, PMG has resolved all issues uploaded on PMG portal pertaining to 368 projects worth Rs. 13,07,262 crore.
